CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 278/99 in O.A. No. 2008//99

New Delhi this the 30th day of September, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

Ram Niwas, Son of Baljeet Singh, R/o 10/268 Trilik Puri, Delhi-110 091.

... Petitioner

(By Advocate: Shri S.K. Gupta)

-Versus-

Ms. N.J. Krishna, Principal Information Officer, Press Information Bureau, Govt. of India, Shastri Bhawan, A-Wing, New Delhi.

... Respondent

(By Advocate: Shri V.S.R. Krishna and Shri R.L. Sethi)

ORDER (Oral)

By Reddy, J.

Learned counsel for the petitioner submits that subsequent to the filing of the C.P. the order has been passed complying with the directions issued in the OA. He fairly concedes that he is not pressing the C.P. The C.P. is, therefore, closed.

hanta 9

(Mrs. Shanta Shastry)
Member(A)

(V. Rajagopala Reddy)
Vice Chairman(J)

dbc